

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 330 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bangalore Electricity Supply Co Ltd. & Anr. .... Appellant(s)**

**Versus**

**Tata Power Co. Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**ORDER**

Admit. Ms. Prerna, the learned counsel takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 07.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **07.01.2014.**

**(Rakesh Nath)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**